

Central Administrative Tribunal  
Principal Bench

R.A. No. 164 of 1999

in

O.A. No. 571 of 1999

(8)

New Delhi, dated this the 16th August, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

1. BICP Technical Officers Association  
through their Member Shri P.K.Dhar,  
7th Floor, Lok Nayak Bhawan,  
Khan Market, New Delhi
2. Shri S.L.Diwan,  
S/o late Shri J.L. Diwan,  
R/o D-II/75, Kaka Nagar,  
New Delhi-110003.
3. Shri Yeshwant V. Telang,  
S/o Shri V.Y. Telang,  
R/o C-I, Sahaydri, 9A I.P. Extension,  
Delhi-110092.
4. Shri K.B. Thakur,  
S/o Shri B.M. Thakur,  
R/o Sector 4/731, R.K. Puram,  
New Delhi. . . . . Review Applicants

Versus

1. Union of India through  
Secretary,  
Ministry of Industry,  
Dept. of Industrial Policy & Promotion,  
Udyog Bhawan, New Delhi.
2. Bureau of Industrial Costs & Prices,  
through Chairperson,  
7th Floor, Lok Nayak Bhawan,  
Khan Market,  
New Delhi. . . . .
3. Secretary,  
Dept. of Personnel & Training,  
North Block,  
New Delhi. . . . .
4. Secretary,  
Dept. of Expenditure,  
Ministry of Finance,  
North Block,  
New Delhi-110001. . . . .
5. Secretary,  
Union Public Service Commission,  
Shahjahan Road,  
New Delhi-110011. . . . . Respondents

(2)

ORDER (By Circulation)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

(9)

Perused the R.A.

2. None of the grounds contained therein bring it within the scope and ambit of Section 122 (3) (f) A.T. Act read with Order 47 Rule 1 C.P.C. under which alone any order/decision of the Tribunal can be reviewed.

3. The R.A. is rejected.

*Lakshmi Swaminathan*

(Mrs. Lakshmi Swaminathan)  
Member (J)

*S.R. Adige*  
(S.R. Adige)  
Vice Chairman (A)

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